

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/430(KB)2019
IA(I.B.C)/122(KB)2024,
IA(I.B.C)/479(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

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| IN THE MATTER OF | BANK OF BARODA VS ARYAVRAT TRADING PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Mr. Dripto Majumdar, Adv.] For Applicant in IA(I.B.C)/122(KB)2024
Mr. Rajshree Biswas, Adv.]
Mr. Chandan Mohata, Adv.]

Mr. Altmas Alim, Adv.] For Respondent No. 1 & 2 in IA(I.B.C)/479(KB)2023

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **11.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.